

## FRONTIER SERVICE CORPS

\*1977. **Shri Gohain:** (a) Will the Prime Minister be pleased to state what is the strength of Frontier Service Corps district-wise?

(b) What amount is ordinarily spent annually on the Service Corps?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):

(a) 68 Sections, as detailed below:—

Abor Hills	11 Sections.
Mishmi Hills.	17 Sections.
Se-La Sub-agency.	12 Sections.
Subansiri Area.	8 Sections.
Tirap Frontier Tract.	7 Sections.
Tuensang.	13 Sections.
<b>TOTAL</b>	<b>68 Sections</b>

Each section consists of 25 porters and 1 head-porter. They are used purely for transport of goods as there are few motorable roads or even mule tracks.

(b) Average expenditure per section is Rs. 30,000/- (approximately) per annum, making a total of Rs. 20,40,000/- for six Districts according to the present strength of the Corps.

It may be added that this Corps is providing gainful employment to about 1,700 people of the Tribal Areas.

## VILLAGE FEUDS IN N.E.F. AGENCY

\*1978. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether Government are aware that inter-village feuds often take place in certain areas of the North East Frontier Agency;

(b) if so, how many such incidents took place in the Agency during the year of 1951-52 and 1952-53;

(c) what steps are being taken to prevent such inter-village feuds in those areas; and

(d) what are the causes, potential or otherwise, of such practice followed by the people of those areas?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):

(a) Inter-village incidents have taken place only occasionally in certain areas of the North East Frontier Agency.

(b) 1951-52	13 cases.
1952-53	11 cases.

(c) and (d). The causes are generally disputes relating to rights over lands and fisheries, stealing of cattle and paddy, and failure to pay dues based on the tribal customary law.

The setting up of new Administrative Centres in regions which had been neglected during British rule and the improvement of communications with a view to make the interior regions easy of access have already reduced to a great extent the possibility of inter-village incidents.

## REPRESENTATIONS FROM POLITICAL PARTIES OF NAGA AND LUSHAI HILLS

\*1979. **Shri Rishang Keishing:** Will the Prime Minister be pleased to state:

(a) whether he during his visit to Aijal of the Lushai Hills, received any memorandum or representation from the political parties and the people;

(b) if so, the nature and contents of the memoranda or representations;

(c) whether he has made any commitment to any of the demands of the memorialists and if so, what they are; and

(d) whether he received any representation or heard any demand from the Nagas of Burma or the undemarcated areas, for affecting the merger of their areas into the Naga areas of India?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The Prime Minister received a considerable number of memoranda from various parties and groups at Aijal. The principal requests made were for the development of communications, schools, dispensaries and hospitals. Also for additional Post Offices. Suggestions were also made for a change of the name of the District from the Lushai Hills District to the Mizo District.

(c) The Prime Minister assured the memorialists that Government was anxious to help the District Council in developing communications, schools, dispensaries, etc. No commitments were made.

(d) No.

## HUDIARA NULLAH IN DAOKE VILLAGE

\*1980. **Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state:

(a) whether the Pakistan Police is putting obstacles in the digging operations of the Hudiara Nullah in village Daoke of Amritsar District?